

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/15	TP 36/17	Hearing	433 (e)	M/s. Alltronics Vs. SPM India Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

Petitioner
REPRESENTATION TO WHOM

SIGNATURE

Ananthanarayana K.S.

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry.

List it on 09.08.2017.


MEMBER (J)